- (b) if so, the details thereof;
- (c) whether the new colleges are eligible to run only the B.Ed. courses and if so, the details of the criteria for running both the D.El.Ed. and B.Ed. courses;
- (d) whether the new colleges which want to apply for B.Ed. and D.El.Ed. courses jointly, would be allowed for opening a new B.Ed. college; and
  - (e) if so, the details of NCTE guidelines in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (e) Yes Sir, as per NCTE Regulations 2014, newly set up colleges are allowed to run both B.Ed. and D.El.Ed. courses.

The National Council for Teacher Education (NCTE) is a statutory body with the mandate of maintaining standards in teacher education sector in the country. The NCTE has revised its Regulations and Norms and Standards of teacher education programmes through Gazette Notification dated 01.12.2014. As per the New NCTE Regulations, New Teacher Education Institutions shall be located in composite institutions. The existing teacher education institutions shall continue to function as stand-alone institutions; and gradually move towards becoming composite institutions. If any college/institution wishes to open B.Ed. and D.El.Ed. courses jointly, they can apply for the same under the due procedure for application as detailed out in the NCTE Regulations, 2014.

## Swachh Bharat Abhiyan vis-a-vis Nirmal Bharat Abhiyan

- \*41. DR. BHALCHANDRA MUNGEKAR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:
- (a) how the Swachh Bharat Abhiyan is different from the Nirmal Bharat Abhiyan;
- (b) whether the Ministry has sought separate budgetary allocation for these schemes;
  - (c) if so, the details of the allocation made, State-wise; and
  - (d) whether this allocation is adequate and if so, the details thereof?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) The following changes that have been brought in the SBM(G) as compared to the Nirmal Bharat Abhiyan:-

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\* The part funding from MGNREGA for the payment of incentives for the construction of Individual House Hold Latrines (IHHLs) has been discontinued and the entire amount of GOI share is paid from the Swachh Bharat Mission (Gramin).

- \* The Unit cost of the IHHL has been enhanced from ₹ 10,000/- to ₹ 12,000/- so as to provide for water availability, including for storing, hand-washing and cleaning of toilets. Of this, Central share is ₹ 9,000/- (75%) form Swachh Bharat Mission (Gramin). The State share is ₹ 3,000/-(25%). For North Eastern States, Jammu and Kashmir and Special category States, the Central share is ₹ 10,800/- and the State share is ₹ 1,200/-(90%:10%). Additional contributions from other sources are permitted.
- \* In SBM(G), the focus is on accelerating rural sanitation coverage so as to achieve Swachh Bharat by 2nd October, 2019. Although States have been given flexibility in the implementation, community based collective behaviour change approach has been suggested as the preferred approach, in order to focus more on change of mindset. Triggering of communities for behavior change and usage of toilets shall be given top priority so as to ensure increased demand which will lead to use of the assets created.
- \* Provision for IEC in SBM(G) is at 8% of total Project cost, with 3% to be utilized at the Central level and 5% at State level.
- \* Provision for Administrative Cost is 2% of the Project cost. Sharing pattern will be 75:25 between Centre and State.
- \* Two Other components of the Nirmal Bharat Abhiyan *i.e.* Solid Liquid Waste Management and Community Sanitary Complexes are retained. SLWM funding is at 75:25 sharing pattern. For CSCs, it is 60:30:10 (Centre: State: Community). CSCs will be constructed only when the Gram Panchayat takes the responsibility of ownership and a sustainable operation and maintenance system is assured. CSCs will include Public Toilets at markets/bus stands/ peri-urban areas/census towns etc., wherever ownership and operation and maintenance is assured. CSCs/Public toilets will also be considered under PPP/VGF mode.
- \* The responsibility of construction of all school toilets has been transferred to the Department of School Education and Literacy and of Anganwadi toilets to the Ministry of Women and Child Development.

- \* Monitoring mechanism is to be strengthened under SBM (G) to measure both outputs (Construction) and outcomes (Usage).
- \* Mechanism for incentivising the States that perform better has been provided for States shall prepare an implementation strategy (Annual Implementation Plan) in consultation with the Mission. States performing as per their plan will be incentivized. States achieving their targets prior to scheduled dates shall be further incentivized.
- \* States have been given flexibility in implementation of the programme.
- \* A menu of accredited Technology options for toilets and SLWM project shall be made available to the States by the Swachh Bharat Mission. The Mission will provide a list of minimal acceptable technologies for which assistance under this programme will be available. However, use of any superior technology will be permitted at additional cost to be borne by the beneficiary.
- (b) Yes.
- (c) and (d) Since Swachh Bharat Mission (Gramin) is demand-driven scheme, hence no State-wise allocation is made. However, allocation under Swachh Bharat Mission (Gramin) for the year 2015-16 is ₹ 2625 crore. The resources for SBM(G) are likely to be enhanced further from Swachh Bharat Kosh, Corporate Social Responsibility contributions and by imposition of cess.

## Sewage discharge into river Ganga

- \*42. DR. KANWAR DEEP SINGH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
  - (a) the cities/towns which discharge maximum sewage in river Ganga;
- (b) the number of pollution check centers set up to monitor the level of sewage being discharged in the river, city-wise; and
- (c) the details of environmentalists/scientists from foreign countries rendering assistance in rejuvenation of Ganga?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) The Government has identified 118 towns along the river Ganga which discharge sewage into the river. Of these, the following towns are estimated to discharge maximum sewage into the river Ganga.